

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.140/BB/ 2017	-	For compliance of office objections raised by registry	252(3)	Soudal Sealants Foams & Adhesives Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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No representation for petitioner. The matter is listed for the second time. Yet, there is no representation for petitioner.

List it finally on 15.11.2017. Registry to address letter to the petitioner and if none appears for the petitioner, further order will be passed by the Tribunal.

  
MEMBER (J)

  
MEMBER (T)